

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2887
TO BE ANSWERED ON 17.3.2023

"CASES UNDER POCSO ACT"

2887: SHRI L.S. TEJASVI SURYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. The number of cases registered under the POCSO Act along with the number of cases under investigation/sub-judice during the last three years in the country, State-wise;
- b. The measures being taken by the Government to prevent such cases;
- c. The average time for the order or dismissal in such cases during the last three years; and
- d. The number of pending cases which are yet to come for trial and the measures taken to clear the pendency of the trials under the POCSO Act?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): As per the data received from National Crime Records Bureau, State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Pending Investigation at the end of the year (CPIEY), Cases Sent for Trial (CST), Cases in which Trials Completed (CTC) and Cases Pending Trial at the end of the year (CPTEY) under The Protection of Children from Sexual Offences (POCSO) Act during 2019-2021 is at **Annexure-I**.

The Government of India has enacted the Protection of Children from Sexual Offences (POCSO) Act, 2012 to provide safeguards for children against sexual abuse. The Act defines a child as any person below the age of 18 years. The POCSO Act, 2012 provides for establishment of Special Courts for the purpose of ensuring speedy trial. The Act was amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children.

As per the information received from Department of Justice, the Fast Track Special Courts (FTSCs) Scheme was started to set up 1023 FTSCs for speedy disposal of rape and Protection of Children from Sexual Offences (POCSO) Act cases with effect from 2nd Oct 2019. As on 31/1/2023, 764 FTSCs, including 411 exclusive POCSO (e-POCSO) Courts are functional in 28 States/UTs, which have disposed more than 1,44,000 cases and more than 1,98,000 cases are still pending under these FTSCs.

Regular review meetings have been conducted by the Department of Justice to expedite the robust implementation of the scheme including establishment of remaining FTSCs.

ANNEXURE-I

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Pending Investigation at the end of the year (CPIEY), Cases Sent for Trial (CST), Cases in which Trials Completed (CTC) and Cases Pending Trial at the end of the year (CPTEY) under The Protection of Children from Sexual Offences (POCSO) Act during 2019-2021

SL	State/UT	2019						2020						2021					
		CR	CCS	CPIEY	CST	CTC	CPTEY	CR	CCS	CPIEY	CST	CTC	CPTEY	CR	CCS	CPIEY	CST	CTC	CPTEY
1	Andhra Pradesh	502	313	654	313	99	1542	454	521	529	521	200	1863	466	535	448	535	103	2295
2	Arunachal Pradesh	36	24	20	24	0	52	28	18	28	18	0	70	23	32	17	32	6	96
3	Assam	1779	1396	1321	1396	310	3750	1496	1340	1337	1340	370	4720	1926	1723	1236	1723	448	5988
4	Bihar	1540	1184	1505	1184	167	3575	1591	1350	1686	1350	72	4853	1571	1564	1548	1564	300	6117
5	Chhattisgarh	2027	2073	266	2073	1135	4799	2049	2038	272	2038	606	6231	2332	2323	265	2323	937	7617
6	Goa	0	0	0	0	0	2	5	5	0	5	0	7	2	1	1	1	0	8
7	Gujarat	2253	2072	170	2072	413	8604	2345	2272	133	2272	140	10731	2443	2390	91	2390	448	12647
8	Haryana	2074	1686	204	1686	1085	2962	1853	1506	185	1506	213	4255	2249	1683	333	1683	708	5228
9	Himachal Pradesh	12	8	11	8	1	54	5	9	7	9	1	62	13	10	10	10	6	66
10	Jharkhand	654	459	514	459	178	1024	938	582	724	582	207	1398	806	637	798	637	186	1848
11	Karnataka	2160	2021	495	2021	1007	7137	2104	2016	498	2016	573	8568	2813	2774	466	2774	1306	10027
12	Kerala	1283	1009	916	1009	206	4216	2163	1522	1527	1522	165	5564	2647	2752	1290	2752	706	7724
13	Madhya Pradesh	6123	5867	293	5867	2907	9677	5648	5558	338	5558	1297	13805	6070	5848	518	5848	2725	16760
14	Maharashtra	6558	6295	4269	6295	2441	25807	5687	5750	3980	5750	996	30530	6200	6443	3553	6443	2019	34879
15	Manipur	58	59	90	59	5	189	75	53	100	53	1	241	97	74	118	74	13	300
16	Meghalaya	219	255	306	255	114	987	328	259	336	259	75	1158	384	366	307	366	65	1454
17	Mizoram	79	78	6	78	67	398	105	100	10	100	61	436	104	97	13	97	28	505
18	Nagaland	12	12	2	12	2	61	18	15	5	15	7	69	31	30	6	30	5	94
19	Odisha	2036	1779	866	1779	129	4798	2202	2086	887	2086	223	6661	2498	2360	940	2360	413	8608
20	Punjab	389	319	315	319	278	606	720	684	304	684	135	1154	751	710	296	710	348	1514
21	Rajasthan	596	423	44	423	295	3152	244	161	61	161	370	2942	601	397	87	397	202	3133
22	Sikkim	91	88	8	88	30	212	98	86	18	86	23	274	100	102	15	102	51	325
23	Tamil Nadu	2396	2228	943	2228	1124	5599	3090	2472	1511	2472	745	7293	4465	3373	2532	3373	1086	9539
24	Telangana	1998	1724	1715	1724	1018	3806	2074	2053	1663	2053	533	5267	2698	2468	1840	2468	782	6828
25	Tripura	176	173	35	173	89	649	143	143	32	143	29	759	125	135	17	135	47	832
26	Uttar Pradesh	7594	6478	1734	6478	1602	23187	6898	6817	1133	6817	1805	28199	7129	6881	744	6881	2360	32720
27	Uttarakhand	369	384	151	384	102	868	573	616	79	616	49	1434	712	672	97	672	79	2027
28	West Bengal	2256	2531	645	2531	415	8367	2657	2621	633	2621	204	10784	2607	2640	569	2640	379	13045
	TOTAL STATE(S)	45270	40938	17498	40938	15219	126080	45591	42653	18016	42653	9100	159328	51863	49020	18155	49020	15756	192224
29	A&N Islands	94	87	6	87	31	291	118	124	0	124	31	384	108	107	1	107	109	381
30	Chandigarh	5	6	1	6	0	8	0	1	0	1	1	8	1	0	1	0	2	5
31	D&N Haveli and Daman & Diu+	54	54	12	54	30	68	42	43	11	43	22	89	53	50	13	50	37	98
32	Delhi	1719	1589	1490	1589	1050	8406	1197	1667	1004	1667	91	9981	1454	1579	869	1579	70	11489

33	Jammu & Kashmir*	109	79	26	79	6	96	200	153	52	153	6	242	294	251	54	251	13	478
34	Ladakh	-	-	-	-	-	-	0	0	0	0	0	1	0	0	0	0	0	1
35	Lakshadweep	25	11	17	11	2	26	8	6	19	6	3	29	14	19	13	19	2	46
36	Puducherry	48	45	41	45	4	209	65	62	41	62	62	209	87	103	24	103	0	312
	TOTAL UT(S)	2054	1871	1593	1871	1123	9104	1630	2056	1127	2056	216	10943	2011	2109	975	2109	233	12810
	TOTAL (ALL INDIA)	47324	42809	19091	42809	16342	135184	47221	44709	19143	44709	9316	170271	53874	51129	19130	51129	15989	205034